

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/7597/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri V. K. Chandak
District & Sessions Judge,
Jorhat.

Dated Guwahati the 20th December, 2018.

Sub: **Casual leave along with head quarter leave permission**

Ref:- Your letter No. JJA/9638/2018, dtd. 13.12.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1/2(half) day casual leave on the first half of 17.12.2018, along with headquarter leave permission from the late afternoon of 15.12.2018 till the afternoon of 17.12.2018, has been ~~granted/rejected~~ ✓.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)